NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1
AT. ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	(T)	Dr. Ashok Kumar Mishra
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	T.P No.	Purpose	Section	Name of t	he Parties			
268/15 SL.NO. NAM	149/17 IE (IN CAP	Hearing ITAL)	391 / 394 DESIGNA	Vidush Bhartia Commercial Enterprises Pvt. Ltd.				
PHON	& E NUMBER		REPRESENTAT			SIGNATURE		
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Counsel for the petitioner is present. Mrs. Prema Hatti, Central Govt. Counsel for ROC and RD is also present. Heard counsel for petitioner Company in part. For further hearing, posted to 24.03.2017.

MEMBER (J) \

MEMBER (T)